

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:271

ANSWERED ON:11.12.2014

CHINESE MALAYSIAN COMPANIES

Shrirang Shri Chandu Barne;Sundaram Shri P.R.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to invite Chinese and Malaysian companies to invest in highway projects in India;
- (b) if so, the details thereof along with agreement signed including projects awarded to them;
- (c) whether the Government has any reservation in awarding highway projects in the North East and Jammu & Kashmir to the Chinese companies; and
- (d) if so, the details of the proposal received from the Chinese companies for aforesaid region along with action taken for the development of national highways in these regions?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) to (d) 100% Foreign Direct Investment (FDI) is permitted in Highways Sector. International competitive bids are invited globally on the e-tendering platform. Extant guidelines of the Ministry of Home Affairs are followed while awarding works in specific areas of North Eastern States and the State of Jammu & Kashmir.